

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6499 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Mrs. Helen Dawngliani,  
Registrar, Gauhati high Court,  
Aizawl Bench, Aizawl

Dated Guwahati 6<sup>th</sup> November, 2019.

Sub:- Casual leave with station leave permission.

Ref:- Your note dated 31.10.2019.

Madam,

With reference to the above, I am directed to inform you that, the prayer of Shri R. Thanga, District & Sessions Judge, Aizawl Judicial District, Aizawl for casual leave on 11.11.2019 with station leave permission, has been granted, subject to availability of casual leave in Shri Thanga's credit for the year 2019. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri R. Thanga may be informed accordingly.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/6500/A, dated 6.11.19**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

*06/11/19*  
**JT. REGISTRAR (VIGILANCE)**

*Rdas*